

National Informatics Centre
Ministry of Electronics and Information Technology
Government of India
Wi-Fi Request Form (Parliament of India)

SECTION I: SUBSCRIBER INFORMATION

Category :	<input type="checkbox"/> Member (LS) <input type="checkbox"/> Member (RS) <input type="checkbox"/> Govt. Official/Ex-MPs/Media Persons
Personal Details:	
*Full Name:	
*Designation/IC No.	
*Organisation	
Mobile:	
*Email:	
Office Address / Residence Location Address	

MAC ADDRESS OF THE MOBILE DEVICE

S.no.	Make/model/OS of the mobile Device	MAC number
1		
2		
3		

Declaration

I hereby declare that:

1. The information provided above is correct.
2. I will not indulge in any activity or make any attempt to gain unauthorized access to other network segments.
3. I am responsible for the content/data uploaded and sites accessed through my account.

I have read the terms and conditions of Wifi Services above and will comply with them. If at a later stage any information is found to be incorrect or non-compliance is detected with the terms and conditions above, suitable action may be taken by appropriate authority.

Place: _____

Date: _____

(Signature)

**SECTION II: Verification by NIC- PID
Coordinator**

*Full Name:		Status of the Request
*Designation:		
*Mobile:		
*Email:		

Place: _____

Date: _____

Signature)

SECTION III: FOR USE OF LOK SABHA SECRETARIAT

The Wi-fi access is permitted to the applicant as per recommendation of NIC.

Place:

Date:

(Signature of Officer)